OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE ROUSE AVENUE COURT COMPLEX, DELHI

CORRIGENDUM

As brought to the notice of undersigned, inadvertently 08.04.2023 and 22.04.2023 have been mentioned as working days in Duty Roster no. 2562D-2583-D, dated 27.03.2023 for the month of April, 2023. Both the said days shall be read as Sunday/holiday instead of working day as per Hon'ble High Court notification/order no. 106/I-G-4/Genl-I/DHC, dated 28.10.2022.

(VIDHI GUPTA ANAND) ACMM-01 (Officiating CMM) Rouse Avenue Court Complex New Delhi

Order No. CMM/RADC/DR/2023 2616 - 2638D

72.2023 Dated

Copy forwarded for information and necessary action to:

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi.
- 2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
- The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
- 4. The Ld. ACMMs Rouse Avenue District Court Complex, New Delhi.
- 5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi. 10. The Reader to the court of undersigned.
- 11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
- 13. For uploading on 'LAYERS'.
- 14. The Secy. DLSA, RADC.

Chief Metropolitan Magistrate Rouse Avenue Court Complex New Delhi